

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1765/1999
MA 2073/99

(2)

New Delhi this the 27th day of September, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Johnson C.C.
Senior Scientific Assistant (Retd.),
R/O D-7/7318, Vasant Kunj,
New Delhi.

.. Applicant

(By Advocate Shri V.M.Thareja,
learned counsel through
proxy counsel Sh.O.P.Khokha)

Versus

1. Union of India,
through its Secretary,
Ministry of Defence/South Block,
New Delhi.

2. Controller General of Defence
Accounts, West Block V, R.K.Puram,
New Delhi.

3. Joint Controller of Defence
Accounts (Funds), Meerut

.. Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

MA 2073/1999 has been filed by the applicant stating
that he has received the amount from the respondents and,
therefore, seeks permission to withdrawn the OA.

In view of the above, MA 2073/1999 is allowed and the
OA 1765/1999 is accordingly disposed of as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)